

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 15/04/2016  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017**

**NAME OF THE COMPANY:** Shree Kumar Mundhra Vs. M/s. Spell Organics (P) Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 46 & 56

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** Mr. Shreyans Singhvi, Advocate for the petitioner.

Mr. Dinesh Kumar Gupta, Advocate for Respondent.

**ORDER**

Written synopsis and citations have been filed by the petitioner. Ld. Counsel for the Respondents seeks one more week's time to file the same.

Be listed for arguments and clarifications on 10.04.2017.

  
**(Ina Malhotra)**  
**Member Judicial**